

Oil importing agencies

259. PROF M.M. AGARWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total quantity of petroleum and other petroleum products imported during the last three years;

(b) the details of foreign exchange spent on such imports during this period;

(c) the name of agencies engaged in the importing of such products; and

(d) the details of petroleum and petroleum products proposed to be imported during 2000-2001 and 2001-2002, country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) The gross imports of crude oil and petroleum products imported and foreign exchange spent thereon during the last three years are as under:

Year	Imports (Figure in thousand tonnes)	Foreign Ex- change in Million \$
1998-99	63579	6413
1999-2000	74413	12474
2000-01	83364	17045

(c) As per the new EXIM Policy, effective 1-4-2001 import of crude oil has been made free. However, imports of motor spirit (gasoline) including aviation spirit, spirit type (gasoline type) jet fuel, kerosene type jet fuel (ATF), diesel gas oil and other gas oils continue to be under the "state traded" imports.

(d) Details of crude oil for PSU Refineries and petroleum products imported/ proposed to be imported under OEB during 2000-01 and 2001-02 country-wise are given in Statement-I and Statement-II respectively.

Statement-I

Country-wise imports for Crude Oil for PSU refineries covered under OEB for the year 2000-01 (Provisional)

Region	Country	Quantity in Million Mt	Value in Million USD	Value in Rs. crore
Africa	Nigeria	12.566	2640.38	12121
	Angola	0.26	54.52	250
SUB TOTAL		12.826	2694.90	12371
Europe	United Kingdom	1.648	401.57	1851
Mediterranean	Libya	0.134	29.45	135
	Egypt	1.142	219.34	1003
SUB TOTAL		1.276	248.79	1138
Middle East	Oman	—	—	—
	Qatar	0.055	11.96	53
	Kuwait	7.075	1290.24	5943
	Saudi Arabia	7.100	1340.39	6157
	Iraq	1.745	317.77	1458
	UAE	5.780	1110.84	5079
	Yemen	0.228	42.44	196
	Iran	2.655	504.11	2315
SUB TOTAL		24.638	4617.75	21201
South East Asia	Malaysia	1.636	363.98	1663
TOTAL		42.024	8326.99	38224

Crude import figures as given above are for crude oil imports covered under OEB. The value of crude oil is on FOB basis except in case of cargoes contracted on CNF basis in which case CNF value is taken.

Product = SKO

Country-wise Imports of Petroleum products covered under OEB during 2000-2001 (Provisional)

Region	Country	Quantity in Million MT	Value in Million USD	Value in Rs. Crore
Middle East	Oman	—	—	—
	Qatar	—	—	—
	Bahrain	0.096	28.72	134.05
	Kuwait	0.724	191.01	874.22
	Saudi Arabia	0.116	33.63	154.90
	Iraq	—	—	—
	UAE	0.337	96.00	445.55
	Yamen	—	—	—
	Iran	0.209	51.19	229.42
SUB TOTAL		1.482	400.55	1838.14
South East Asia	Malaysia	0.013	3.48	16.32
	Singapore	0.110	33.05	151.72
SUB TOTAL		0.123	36.53	168.04
TOTAL		1.605	437.08	2006.18

1. The import figures as given above are for petroleum products planned under OEB.

2. The value of Petroleum products furnished above are on CIF Basis.

Product = LPG

Country-wise imports of petroleum products covered under OEB during 2000-2001 (Provisional)

Region	Country	Quantity in Million MT	Value in Million USD	Value in Rs. Crore
Middle East	Oman	—	—	—
	Kuwait	0.068	24.33	113.88
	Saudi Arabia	0.607	205.17	944.08
SUB TOTAL		0.675	229.50	1057.96
TOTAL		0.675	229.50	1057.96

3. The import figures as given above are for Petroleum products planned under OEB.

4. The value of Petroleum products furnished above are on CIF Basis.

Statement-II

The details of import of crude oil for PSU refineries and Petroleum products proposed to be imported during 2001-2002.

Country	Crude oil (Million MT)	LPG (Thousand MT)
Saudi Arabia	7.5	156
Kuwait	7.3	156
UAE	4.0	-
Iran	2.5*	-
Libya	0.50	-
Malaysia	1.5	-
Nigeria	2.0	-

*Excluding 2.5 Million MT contracted on account of MRPL (JV Refinery)

ONGC funded projects in Andhra Pradesh

260. DR. DASARI NARAYANA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the present status of the bridges on Vishist river and between Yanum and Yedhurulanka in Andhra Pradesh being funded by ONGC; and

(b) by when these bridges will become operational?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) The bridge on Vasista branch of river Godavari and the bridge on Gowtami branch of river Godavari between Yanam and Yedurulanka are being constructed by the State Government of Andhra Pradesh and not by Oil & Natural Gas Corporation Limited (ONGC). So far as ONGC is concerned, it has already released to the State Government an amount of Rs.6 crores in full, being its agreed share for the Vasista Bridge. ONGC has also released an amount of Rs. 8 crores out of the agreed amount of Rs. 16 crores for the Gowtami Bridge.